

**Caveat No. 45 of 2014**

**In CRP No. 9 of 2014**

**18-6-2014**

**HON'BLE THE CHIEF JUSTICE**

Notices have been sent to the caveator by registered post  
on 6-3-2014.

As such, caveat stands discharged.

S.Rynjah

**CHIEF JUSTICE**

**CRP No. 6 of 2014**

**18-6-2014**

**HON'BLE THE CHIEF JUSTICE**

Adjourned at the request of Ms. FK Syiemiong, learned counsel for the respondents.

List on Tuesday (24-6-2014).

S.Rynjah

**CHIEF JUSTICE**

**CRP No. 9 of 2014**

**18-6-2014**

**HON'BLE THE CHIEF JUSTICE**

Mr. W.Jyrwa, Advocate, present for the petitioners.

Notices sent to respondents No. 1 and 2 not received back after service. One month has not expired.

List on Wednesday (25-6-2014).

S.Rynjah

**CHIEF JUSTICE**